

BEFORE THE NATIONAL GREEN TRIBUNAL AT CHENNAI.

O.A.No:193 OF 2021(SZ) & I.A. No: 120 of 2022(SZ)

Between:

1.D.Rajavardhan Reddy, S/o D.Vishnuvardhan Reddy,
Aged 41 yrs, Occupation: Agriculture, R/0 H.No:40/802,
Nehru Nagar, Kurnool Town, Kurnool District.
Mobile No:8688568124, Mail ID: rajavreddy@gmail.com

2. Perapogu Kishore, S/o P.Ranganna Late, aged 34 Yrs.,
Occupation: Agriculture, H.No: 7-60, Mangalagiri Colony,
B.ThandrapaduVillage, Kurnool Rural Mandal, Kurnool District.

..... Applicants.

And

1.The State of Andhra Pradesh, Rep.By its Principal Secretary,
Revenue Department, AP Secretariat at Velagapudi,
Amaravathi, Guntur District. Phone No:08632444558
Email ID: ps_prlsecyendow@ap.gov.in

2. The Engineer-in- Chief,
Irrigation Department, Vijayawada, Phone No:9440908000.

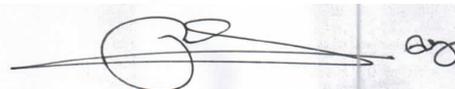
3. The Superintending Engineer,
Irrigation (Medium & Minor) Circle, Kurnool,
Kurnool District. Phone No:08518220469, 9440797457.

4.The District Collector,
Kurnool District,
Phone No:08518231877, Email ID: collector_krnl@ap.gov.in

5. The Revenue Divisional Officer,
Kurnool Revenue Division, Kurnool
Phone No:08518241381, Email:drokurnool@gmail.com

6. The Executive Engineer,
Water Resources Department,
Minor Irrigation Works Division, Kurnool.
Phone No:08518220469, Email ID: ee_kurnool@Yahoo.co.in.

..... Respondents.



**Superintending Engineer
Irrigation Circle, KURNOOL.**

Counter Affidavit filed by 2nd, 3rd and 6th Respondents to the Original application No 193 of 2021 (SZ)&I.A.No. 120 of 2022(SZ)

I, P.Reddi Sekhara Reddy S/o P.Subba Reddy, aged about 60 years, Occupation: Superintending Engineer, Irrigation Circle, R.S. Road, Kurnool City, Kurnool District having temporarily come down to Chennai, do hereby solemnly affirm and sincerely state on oath as follows:

I am the third respondent herein and as such I am well acquainted with the facts of the case. I am filing this affidavit on behalf of the respondents 1,2 and 6 herein as I am authorized to do so. I have read the affidavit filed in support of the above Original Application.

The replies to the points were submitted as follows:-

1. The respondent No.2 has no objection and abides by the directions to be given by National Green Tribunal, Chennai (SZ).
2. The Hundri NeevaSujalaSravanthi Canal is lift Irrigation system to cater to the irrigation requirements to about 6 lakhs acres and drinking water needs to about 25 lakhs population. The Hundri NeevaSujalaSravanthi main canal starts from foreshore of Srisailam Reservoir at Mucchumarri/ Malyala with a design discharge of 3850 cusecs enrouting Kurnool, Ananthapur, Chittoor Districts and merges in Neeva River in Chittoor District, after passing a long journey of about 550 KM. This Hundri Neeva Sujala Sravanthi canal system is designed and executed to meet the specified requirements and as per approved in the Detailed Project Report (DPR), Environmental


**Superintending Engineer
Irrigation Circle, KURNOOL.**

clearance was given to HNSS by Ministry of Environment and Forests vide Proceedings

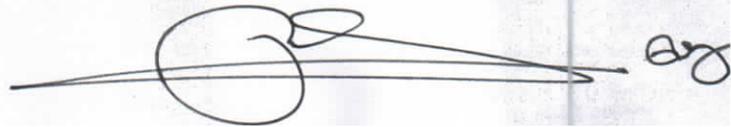
No: J-12011/10/2006-IA-1Dt: 8th May 2006.

In the initial stage during the preparation of Detailed Project Report, formation of Canal for connecting GangammaCheruvu from Hundri NeevaSujalaSravanthi canal is not considered. Hence, Gangamma Cheruvu is not included in Hundri Neeva Sujala Sravanthi system.

The Gangamma Cheruvu is the oldest (i.e., prior to 1940) local kunta established to provide irrigation to an ayacut of 25.22 Ha (62.29 acres) and to mitigate the drinking water requirements of the public through infiltration/percolation and also to meet the drinking water requirement of cattle. Due to expansion of urbanization of Kurnool city the ayacut to be irrigated under this tank has come down to 40.80 Acres.

In order to meet the irrigation requirements of 40.80 acres, the water in the catchment area of Gangamma Cheruvu is harvested and the same is sufficient for 40.80 acres (present ayacut). Hundri Neeva Sujala Sravanthi system hasn't been connected to Gangamma Cheruvu.

3. This para of IA120 of 2022 is related to Revenue Department.
4. The 2nd respondent is also of the same opinion that- **“the cultivators can't be allowed to convert their lands into any other purpose other than cultivating** and the Irrigation Department will abide by the decision of the National Green Tribunal, in the above O.A.



Superintending Engineer
Irrigation Circle, KURNOOL.

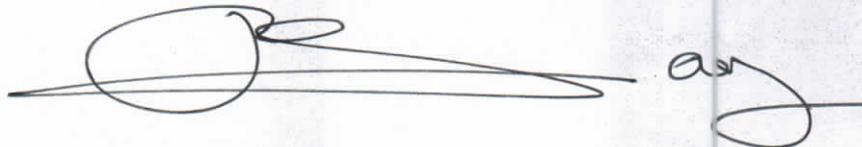
5. The Joint Committee appointed by this Hon'ble Tribunal submitted its report
6. The respondents are herewith filling Independent report, as the Irrigation Department has claimed that the disputed survey numbers are submerged area of Gangamma Cheruvu and other salient features of the background are as follows.

(a) The Government of Andhra Pradesh in G.O.Ms.No.216, Panchayat Raj & Rural Development (PROGS-I) Department, Dated 13.06.2005 has issued orders that all minor irrigation tanks under the control of Panchayat Raj Department shall be transferred to the Irrigation Department.

(b) The Executive Engineer, Panchayat Raj Division, Kurnool addressed a letter to the Executive Engineer, Minor Irrigation, Kurnool vide Lr.No. AEE1/MI Sources / Handing over /05, Dated 23.08.2005 to take over and handing over the tanks for further necessary action.

(c) Accordingly the AEE., Panchayat Raj, Kurnool (M) has handed over the Gangamma Cheruvu of B.Thandrapadu village with an ayacut of 25.22 Ha. No FTL of the tank was mentioned in the handing over report.

(d) The Government of Andhra Pradesh in G.O.Rt.No.479 Water Resources (MIR) Department, Dated 21.07.2015 has accorded Administrative sanction for the work of "Investigation and Preparation of Detailed Project Report to provide Drinking Water



Superintending Engineer
Irrigation Circle, KURNOOL.

and irrigation facilities to upland areas in the jurisdiction of Minor Irrigation (W) Division, Kurnool through HNSS Project” for Rs. 90.00 lakhs.

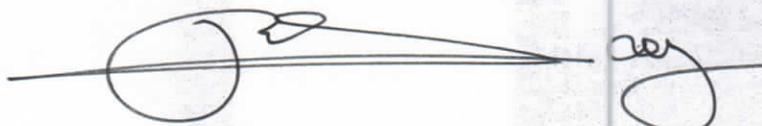
(e) Accordingly, 106 number of tanks in the jurisdiction of MI(W) Division, Kurnool were surveyed and fixed the Hydraulic particulars (memoirs) like Capacity of the Tank, Full Tank Level, Sill Level of the Sluices, Tank Bund Length, Weir Length and Water spread area etc., and the same were submitted to the Irrigation Department for further action. As per the above survey, the Full Tank Level of the said Gangamma Cheruvu in B.Thandrapadu was arrived at + 310.180 meters, even though Gangamma Cheruvu is not being fed by HNSS.

(f) Further, it is informed that the water storage area of Gangamma tank falls under survey Nos: 76,77,78,79,80,81,299,301,309 and 310 in B Tandrapadu(V), of Kurnool (M).

(g) Salient features of tank as are follows:

The Gangamma cheruvu is located on the Kurnool- Nandyal highway at 8 Km's distance from the Kurnool City and it is in B.Thandrapadu Village in Kurnool Rural Mandal.

- The storage Capacity of Gangamma Cheruvu : 12.309 Mcft
- The Original registered ayacut of Gangamma Cheruvu : 62.29 Ac (25.22 Ha)
- Full Tank Level of Gangamma Cheruvu : +310.180 mts
- Submersible Area (Area of the Tank) : 28.148 Ha.



Superintending Engineer
Irrigation Circle, KURNOOL.

It is of common Knowledge that , there will be little impact of environment, due to earth filling of foreshore of the tank in Sy.No:80/1 and 299 of B.Thandrapadu Village , Kurnool Rural Mandal, the patta owners namely (1) Dhoolipala Venkata Rao, (2) Saavuri Rajsekharappa (3) Duddempudi Kiran Kumar (4) Dhoolipala Kotiswamy and (5) A.Aarveti Babaiah, have filled their patta lands to a level with gravel above full tank level (FTL).

Due to the filling of the foreshore land to an extent area of 10.90 Acres with an average depth of 1.00 meters.

The volume of quantity of earth filling = $10.90 \text{ Ac} \times 4047 \times 1.00 = 44,112 \text{ Cum}$.

Reduced storage capacity in Mcft = $44112 \times 35.315/10^6 = 1.558 \text{ Mcft}$.

Due to decrease of 1.558 Mcft water in the tank capacity, the tail end ayacut will be affected with shortage of irrigation water and the ground water recharge also will be affected.

There is no major impact on environment as there are no big trees in the filled-up area of Sy.No.81/1 and 299 (Foreshore). There is no much impact on forest and wild life.

Due to decrease of surface area of 10.90 acres (4.41 Ha.) in the foreshore of the tank, living environment effected like cattle/ animal feeding, flora and fauna, birds, water feeding and drinking water to the nearby villages like B.Thandrapadu(v), Pasupula(v), Sudireddypalli(v), Dinnedavarapadu(v), Nandanapalli(v), Rayalaseema University area



Superintending Engineer
Irrigation Circle, KURNOOL.

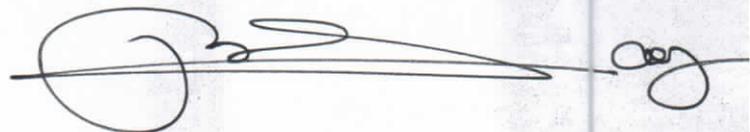
and G.Pullareddy Engineering & Dental Colleges etc.,. The natural vegetation and flora and fauna can be severely affected around the water body, which in turn imbalances the eco system in the region.

Now this tank is in the area of Kurnool Urban Development Authority (KUDA) this tank will also serve as Drinking water Source for Kurnool Municipal Corporation and there is no any water body within a radius of 4 Km's to 5 Km's from the Gangamma Cheruvu.

The Gangamma Cheruvu water Capacity is 12.309 Mcft. The tank water is recharging/improving ground water to a distance of 3 km's distance on downstream. There are educational institutions nearby this tanks like Rayalaseema University, G.Pullareddy Engineering , Dental and Polytechnic Colleges, Minority Polytechnic college, Sri. Lakshmi School, IIITDM Institute and several residential colonies .

The Cheruvu is to provide agriculture and drinking water to habitation developed around Gangamma Cheruvu. Regarding quantum of compensation, it is submitted that the lands are private patta lands submersible when water is in tank at Full tank level (FTL). Private patta land owner will have the right to cultivate when there is no water.

Copies of the G.O.Ms.No. 216, Dt. 13.06.2005 and letter of the Executive Engineer, Panchayat Raj Division, Kurnool to the Executive Engineer, Minor Irrigation, Kurnool on handing over of the tank are herewith enclosed.



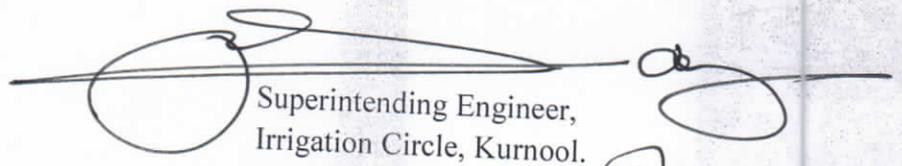
Superintending Engineer
Irrigation Circle, KURNOOL.

Further these Respondents' haven't been given any power to remove any encroachments. If any, it is for the Revenue Department, to remove encroachments, if any. The Irrigation Department is taking all the necessary steps to protect, Gangamma Cheruvu within its purview and jurisdiction.

VERIFICATION

I, P.ReddiSekhara Reddy S/o P.Subba Reddy, aged about 60 years, Occ: Superintending Engineer, Irrigation Circle, Kurnool City, Kurnool District, on behalf of 2nd Respondent (i.e., Engineering – in-Chief (I), Vijayawada) in I.A No.120 of 2022 of National Green Tribunal, Chennai(SZ), do hereby verify and state that the above facts submitted in the above paras are true and correct to my personal knowledge and that we have not suppressed any material facts. Hence, verified on this the 13th day of December 2023 at Kurnool.

Place:Kurnool.
Date:13.12.2023.


Superintending Engineer,
Irrigation Circle, Kurnool.

13/12

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Minor Irrigation Tanks - Transfer from Panchayat Raj Department to Minor Irrigation Department - Orders Issued.

PANCHAYAT RAJ AND RURAL DEVELOPMENT (PROGS.) DEPARTMENT

G.O Ms No 216.

Dated: 13-6-2005.

ORDER:

There are 66195 Minor Irrigation Tanks having ayacut of less than 40 ha in the State. Total ayacut for these tanks is 6.96 lakhs ha. Panchayat Raj Department is responsible for management and maintenance of these tanks.

During the District review meeting of Karimnagar District it was proposed that the management of all Minor Irrigation tanks shall be transferred from Panchayat Raj Department to Irrigation Department for revitalization and better management of these tanks to ensure their effective utilization for irrigation purposes.

After careful examination of the issue Government hereby order that all minor irrigation tanks under the control of Panchayat Raj Department shall be transferred to the Irrigation Department. However, the maintenance of all these tanks will be done through the Gram Panchayats concerned.

Irrigation Department is requested to take further necessary action.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

MOHAN KANDA
CHIEF SECRETARY TO
GOVERNMENT

To
The Prl. Secretary to Government Irrigation Department
The Prl. Secretary to Government Panchayat Raj & Rural Development Department
The Engineer-in-Chief (Panchayat Raj) Hyderabad.
The Engineer-in-Chief (Irrigation) Hyderabad

Copy to
All District Collectors
Copy to All Spl. Chief Secretaries/Prl. Secretaries/Secretaries to Government
Copy to Spl. Secretary to Chief Minister.
Copy to P.S. to all Ministers
Copy to P.S. to Chief Secretary to Government

// Forwarded by Order //

SECTION OFFICER

Copy of:-

From:-
Sd/- S. Sureshchandra, B. Tech.
Executive Engineer,
Panchayat Raj Division,
Kurnool.

To
The Executive Engineer
Minor Irrigation,
Kurnool.

Rc. No. AEE. 1/MI. Sources/Handing over/05, dt. 23.8.05.

Sir,

Sub:- PANCHAYATI RAJ DIVISION - KURNOL Minor Irrigation tanks Transfer from Panchayat Raj Deptt. to Minor Irrigation Deptt. Handingover of M.I. Sources - Reg.
Ref:- G.O.Ms. No. 216 dt. 13.6.05 for the Panchayat Raj and Rural Development (Progs. I) Deptt.

I bring to your notice that the Govt. have ordered vide reference cited G.O. that all Minor Irrigation tanks under the control of Panchayat Raj Deptt. shall be transferred to Irrigation Department.

In this connection, I state that the 156 No. of M.I. sources with a total ayacut of 1878.28 Hectares are under the control of Exec. Engr. Panchayat Raj Divin. Kurnool. The list of M.I. sources are herewith enclosed.

In obedience to the reference cited G.O. I am herewith handing over the 156 Nos of M.I. sources to the Exec. Engr. M.I. Divin. Kurnool for further immediate action.

Encl:- List of MI. Sources.

Yours faithfully,
Sd/- x x x
Executive Engineer,
Panchayat Raj, Kurnool.

U R G E N T Y

O/O The Executive Engineer, I.D.
M.I. Works, Divin. Kurnool.

Dtd. No. F. T. 14/TW/ATO/107 C.L. Dt. 14.9.05
Copy along with list of M.I. sources forwarded to the DEE MIW, Sub. Divin. Kurnool & Dhone for information & taking neccy. action. They are requested to handover the P.R. tanks from the concerned DEEs immediately and submit compliance report.

/t. c. f. b. o /
Technical Officer.

Sd/- N. Sankar, B.
Executive Engineer,
MIW, Divin. Kurnool.

Cost of P.R. Tanks has been handed over to M.I. Dams & Canals
 for the tanks over to M.I. Dams & Canals
 for the tank instructions (Circular 216 of 13.1.55)

Name of Tank	Village	Area (in Hectars)
Chandramata of Pasupala	Pasupala	9.40
Chandramata of Pasupala	-	9.79
Chandramata of B. Thandabadi	B. Thandabadi	25.22
Spring channel of Rudravaram	Rudravaram	24.44

Condition of Tanks

Satisfactory

Records and
 Hydraulic Particulars

N/A

Handed over by

M. Srinivas

1954

Taken over by

 28/9/55

Assistant Executive Engineer
 MI Works and Division
 KLRD

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Water Resources Department – Minor Irrigation – Kurnool District - "Investigation and Preparing of Detailed Project Report to provide Drinking Water and Irrigation Facilities to the upland areas in the Jurisdiction of Minor Irrigation (W) Division, Kurnool through HNSS project" – Administrative Approval for Rs.90.00 lakh – Orders -Issued.

WATER RESOURCES (MIR) DEPARTMENT

G.O.RT.No. 479

Dated 21-07-2015.
Read:-

From the Chief Engineer, Minor Irrigation, Lr.No.DCE-I/OT3/T3/Investigation-DPR'S/
HNSS Project/2015, dated 15-04-2015.
<<>>

ORDER:-

The Chief Engineer, Minor Irrigation, Hyderabad in his letter read above has submitted estimate for according administrative approval for the work "Investigation and Preparing of Detailed Project Report to provide Drinking Water and Irrigation Facilities to the upland areas in the Jurisdiction of Minor Irrigation (W) Division, Kurnool through HNSS project" for an amount of Rs.96.85 lakh.

2. The Government after careful examination hereby accord administrative sanction for the work "Investigation and Preparing of Detailed Project Report to provide Drinking Water and Irrigation Facilities to the upland areas in the Jurisdiction of Minor Irrigation (W) Division, Kurnool through HNSS project" for Rs.90.00 lakh (Rupees ninety lakh only).
3. The amount sanctioned in para (2) above shall be debited to the Head of Account "4702-COL on MI MH (101) - GH (11) NSP - SH (21) - MI Sources / 530-531 OE".
4. The Chief Engineer, Minor Irrigation, Hyderabad shall take necessary action accordingly.
5. This order issues with the concurrence of the Finance (EBS.X) Department vide their J.O.No.9618/116/A2/EBS.X/15, dated 03-07-2015.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

SHASHI BHUSHAN KUMAR
SECRETARY TO GOVERNMENT

To
The Chief Engineer, Minor Irrigation, Hyderabad.
The Superintending Engineer, Irrigation Circle, Kurnool.
The District Collector, Kurnool District.
The Accountant General, A.P., Hyderabad.
The Director, Works Accounts, A.P., Hyderabad.
The Pay and Accounts Officer, Kurnool.

Copy to:

The Secretary, PR & RD (PR-RWS) Department.
The Finance (EBS.X) Department.
OSD to the Hon'ble Minister (WR).
PS to the Secretary to Govt., W.R. Dept.
SF/SC.

// FORWARDED:: BY ORDER//

SECTION OFFICER

Sl. No.	Name of the District	Name of the Tandal	Constituency	Name of the Basin	Name of the sub Basin	Name of the H.T. Source	Capacity Project	Area	Beneficiaries
1	Kurnool	Kurnool	4	5	6	Bugganala of Pasupula	4	9	16
2	Kurnool	Kurnool	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Chandranala of Pasupula	9.40		
3	Kurnool	Kurnool	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Gangamma cheruvu of B.Thandrapadu	9.79		
4	Kurnool	Kurnool	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Spring channel of Rudravaram	25.77		
5	Kurnool	Kurnool	Kurnool	Thunqabhadra Minor Basin	Thunqabhadra Direct	TOTAL:	24.31		
6	Kurnool	Kallur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Spring channel of Chinnatekkur	16.00		
7	Kurnool	Vakkur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Thadakanapalli Tank of Thadakanapalli	22.51		
8	Kurnool	Kallur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Yerra cheruvu of Ulindakonda	19.70		
9	Kurnool	Kallur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Lingakunta of Ulindakonda	1.37		
10	Kurnool	Kallur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Basummanala of Ulindakonda	2.60		
11	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	TOTAL:	62.38		
12	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Anicut of Ithramhanapalli	23.96		
13	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Bugganala of Narnoor	11.29		
14	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Nallavagu of Narnoor	7.60		
15	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Appi Reddy tank of Palakolanu	4.50		
16	Kurnool	Orvakal	Nandikotkur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Halakonda vagu of Palakolanu	2.85		
17	Kurnool	Orvakal	Kodumur	Thunqabhadra Minor Basin	Hundri River	Gangamma cheruvu of Bodduvamipalli	25.23		
18	Kurnool	Orvakal	Nandikotkur	Kundu Minor Basin	Kunderu Direct	Bugganala of Uppalapadu	4.80		
19	Kurnool	Orvakal	Nandikotkur	Kundu Minor Basin	Kunderu Direct	Kammacheruvu of Kalava	2.84		
20	Kurnool	Orvakal	Nandikotkur	Kundu Minor Basin	Kunderu Direct	Spring channel of Kannamadakala	8.75		
21	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	TOTAL:	91.82		
22	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Venkanala of Pulakurthi	3.78		
23	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Hundri River	Uracheruvu of Kothapalli	23.11		
24	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Laddagiri Pedda vanka	Uracheruvu of Yerradoddi	8.40		
25	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Laddagiri Pedda vanka	Hundri nala of Laddagiri	37.11		
26	Kurnool	Kodumur	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	Pothulamma cheruvu of Amadaguntla	25.22		
27	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	TOTAL:	97.62		
28	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	Buduulavani cheruvu of Gudur	27.83		
29	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	Masubaniya Madhava Swamy tank of Gudur	10.41		
30	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	Uracheruvu of Gudur	12.12		
31	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Vakkeru sub Minor	Julekal tank of Julekal	24.28		
32	Kurnool	Gudur	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Uracheruvu of K.Nagalapuram	8.99		
33	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	TOTAL:	63.63		
34	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Pulakurthi vank nala of Palukudoddi	3.78		
35	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Badekhan tank of Palukudoddi	21.82		
36	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Gollaboddi tank of Krishnadoddi	0.36		
37	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Chinna cheruvu of Burandoddi	0.39		
38	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Thunqabhadra Direct	Bitthireddy kunta of Burandoddi	2.48		
39	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Guduru vagu	Uracheruvu of Brahmanadoddi	23.06		
40	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin	Pedda vagu	Kambadhala Katva across Madhava vagu of Kambadhala	20.65		
41	Kurnool	C. Belagal	Kodumur	Thunqabhadra Minor Basin		TOTAL:	72.54		

EXECUTIVE ENGINEER
KRN
K. Panabala

No. 33
PASUFULA



No. 42
DINNEVARAPADU

TANDRAPADU CHERUVU

No. 31